

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305

IA-5009/2023

In

IB-429(ND)/2023

IN THE MATTER OF:

M/s. Meera Sachdeva

Vs

Jasmine Buildmart Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Virender Ganda, Sr, Adv. Mr. Lokesh Bhola,
Mr Aakash Bhati, Advocates.

For the Respondent : Mr. Shiv Vinayak Gupta Adv Sheena Taqui
Adv Akansha Saini and Adv Bina Gupta

ORDER

IA-5009/2023:-

Heard the submissions made by Mr. Gupta, Learned Counsel appearing for the Applicant/Corporate Debtor.

List the matter on **22.02.2024** for arguments on behalf of the Respondent/Financial Creditor.

Matter heard in part.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Shammy
09.02.2024